

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3375

ANSWERED ON:24.03.2005

CONTRACT OF JUBILEE RETAIL OUTLETS

Gandhi Shri Pradeep;Koli Shri Ramswaroop;Kusmaria Dr. Ramkrishna

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any complaints has been received by the Government regarding irregularities being committed in regard to appointment of labour contractor as well as operation, sales etc. of 'Jubilee Retail Outlets' operated by the Government oil companies in Madhya Pradesh and Chhattisgarh during the last three years;

(b) if so, the details in this regard; and

(c) the action taken by the Government against the persons found guilty?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a)&(b): No complaints with regard to the Jubilee Retail Outlets of the public sector oil marketing companies in the State of Chhattisgarh were received during the last three years, i.e., 2001-02 to 2003-04. However, two complaints regarding the appointment of job contractors at two Jubilee Retail Outlets of Indian Oil Corporation Limited in the State of Madhya Pradesh were received during the period.

(c) After investigation, both complaints were found to be unsubstantiated.